

MR. DEPUTY CHAIRMAN: The Government has suggested that a discussion should take place. ...*(Interruptions)*...

श्री एम० वेंकैया नायडु: सर यह कैसे है। चेयर भी सुओ मोटो होता है क्या ...*(व्यवधान)*...

श्री उपसभापति: उसमें गलती क्या है? I have not said anything wrong.

SHRI M. VENKAIAH NAIDU: We are not saying it. The entire country is happy about the judgement of the Supreme Court. People are happy.

MR. DEPUTY CHAIRMAN: Who is saying that we are not happy?

SHRI M. VENKAIAH NAIDU: Sir, who is calling the meeting? The Government or the Chair? *(Interruptions)*...

GOVERNMENT BILLS

The Standards of Weights and Measures (Enforcement)

Amendment Bill, 2005

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I beg your leave to introduce a Bill further to amend the Standards of Weights and Measures (Enforcement) Act, 1985.

The question was put and the motion was adopted.

SHRI SHARAD PAWAR: Sir, I introduce the Bill.

The Standards of Weights and Measures (Amendment) Bill, 2005.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I beg your leave to introduce a Bill further to amend the Standards of Weights and Measures Act, 1976.

The question was put and the motion was adopted.

SHRI SHARAD PAWAR: Sir, I introduce the Bill.